

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 704
TO BE ANSWERED ON 12.12.2022**

E-SHRAM PORTAL SOP DURING COVID-19

704. SHRI NATARAJAN P.R.:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government have announced one time measure benefit of Rs.1000 cash payment to those who have registered on the e-Shram Portal as a SOP during the Covid-19;**
- (b) if so, the number of beneficiaries, State-wise;**
- (c) the details of payment that is pending as on date under this head; and**
- (d) if so, the details of the number of persons?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): No, Sir. As on 07.12.2022, the number of unorganised workers registered on the e-SHRAM portal State/UTs wise is annexed.

(c): Nil.

(d): Does not arise.

Annexure

Annexure referred to in reply to Part (a) & (b) of Lok Sabha UnStarred Question No.704 for 12.12.2022 regarding “e-Shram Portal SOP during Covid-19”.

The State/UTs wise number of workers registered on e-SHRAM portal as on 07.12.2022	
State	Total Registrations
UTTAR PRADESH	8,29,76,968
BIHAR	2,85,16,784
WEST BENGAL	2,57,06,239
MADHYA PRADESH	1,67,77,749
MAHARASHTRA	1,33,36,139
ODISHA	1,33,13,228
RAJASTHAN	1,27,18,450
JHARKHAND	91,08,389
GUJARAT	90,83,620
TAMIL NADU	82,55,545
CHHATTISGARH	82,32,132
ANDHRA PRADESH	78,38,400
KARNATAKA	72,59,331
ASSAM	68,42,349
KERALA	59,01,070
PUNJAB	54,92,110
HARYANA	52,39,133
TELANGANA	39,92,442
JAMMU AND KASHMIR	33,46,412
DELHI	32,45,844
UTTARAKHAND	29,69,616
HIMACHAL PRADESH	19,20,969
TRIPURA	8,42,201
MANIPUR	4,03,695
MEGHALAYA	2,78,907
NAGALAND	2,18,316
PUDUCHERRY	1,76,186
CHANDIGARH	1,73,744
ARUNACHAL PRADESH	1,39,729
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	72,752
MIZORAM	57,970
GOA	48,563
ANDAMAN AND NICOBAR ISLANDS	28,345
LADAKH	27,845
SIKKIM	22,081
LAKSHADWEEP	2,369
Total	28,45,65,622
